

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CA(CAA) 232/230-232/2018

CA(CAA) 233/230-232/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: Vin Anand Ecommerce India Pvt Ltd
Shaan Infraprojects Pvt Ltd.

Section 230-232 of the Companies Act, 2013.

ORDER

29. **CA(CAA) 232/230-232/2018**
CA(CAA) 233/230-232/2018

None present. List this matter on 28.08.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)